

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00520/2018

Dated Friday the 20th day of April Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

A.Palani,
No. 133, Dr. Ambedkar Street,
Thozhuvur, Trivellore Taluk,
Trivellore District. 602001.Applicant

By Advocate M/s. Ratio Legis

Vs

Union of India rep by,
The General Manager,
Southern Railway,
Park Town, Chennai 3Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER**(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))**

The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To call for the records related to applicant's pension payment order and the representation dated 19.09.2017 and to direct the respondents to continue to pay the residual pension without any recovery, and to pass such other order / orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice.”

2. It is submitted that the applicant who is a retired Railway employee is aggrieved by the communication dt. 16.08.2017 received from the Bank stating that due to excess payment of pension amount, a recovery of Rs. 5676/- would be effected on a montly basis. He made a representation on 19.09.2017 against any further recovery and for restoration of his full residual pension. The representation is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondent is directed to consider the representation within a time limit to be stipulated by this Tribunal.

3. Mr. P. Srinivasan takes notice for the respondent.

4. To meet the ends of justice and without going into the merits of the case, I deem it appropriate to direct the respondent to consider the representation of the applicant dt. 19.09.2017 at Annexure A2 in

accordance with law and pass a reasoned and speaking order within a period of four weeks from the date of receipt of a certified copy of this order.

5. OA is disposed of with the above direction at the admission stage.

(B. Bhamathi)
Member(A)
20.04.2018

SKSI